

LOK SABHA

Thursday, 1st March, 1956

The Lok Sabha met at Eleven of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-03 P.M.

PAPER LAID ON THE TABLE

NOTARIES RULES

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of the Notaries Rules 1956, published in the Ministry of Home Affairs Notification No. S.R.O. 324, dated the 14th February, 1956. [Placed in Library See No. S-71/56.]

ESTIMATES COMMITTEE

TWENTY-FIRST REPORT

श्री० बी० मेहता (गोहिलवाड़) : उपाध्यक्ष महोदय, मैं रेलवे मंत्रालय पर ऐस्टीमेट समिति की इक्कीसवीं रिपोर्ट पेश करता हूँ।

BUSINESS OF THE HOUSE

Mr. Deputy-Speaker: I have to inform the House that in order to make available more time for the consideration of the Railway and General Budgets and the Finance Bill, the House will sit from 10-30 A.M. to 5-30 P.M. from Monday, the 5th March, 1956 (when the General Discussion of the Railway Budget will commence) until Wednesday, the 18th April, 1956, (when the Finance Bill is scheduled to be passed).

The allocation of time for the General Discussion and Demands for Grants for the Railway and General Budgets and the Finance Bill will be announced in the Bulletin.

DEMANDS* FOR SUPPLEMENTARY GRANTS, 1955-56

Mr. Deputy-Speaker: As already announced in the Bulletin 3 hours have been allotted for the discussion and voting on the Demands for Supplementary Grants in respect of the Budget (General) for 1955-56 which will now be taken up for consideration. At about 3-05 P.M. therefore all the Demands will be put to the vote of the House.

I would like hon. Members just to suggest to me which of these Demands they consider more important and which will take some time.

Shri Kamath (Hoshangabad): May I take it from the first part of the announcement you have made that when the House sits for five days in a week from 10-30 A.M. to 5-30 P.M. definitely it will be understood that it will not sit on Saturdays?

Mr. Deputy-Speaker: I have already said that no Saturday will be a working day unless unfortunately for some accidental reasons any working day out of the five days happens to be given away as a holiday and we are unable to sit on that day in which case that work will be taken up on that Saturday. This sitting from 10-30 A.M. to 5-30 P.M. is for the purpose of avoiding sitting on Saturdays and to give sufficient time to hon. Members and Ministers to just look to other important work.

Shri T. B. Vittal Rao (Khammam): May I enquire whether there will be a break for lunch?

Mr. Deputy-Speaker: The same break as has been going on all along. The same practice will be there.

Now, if the hon. Members are able to suggest on which of the items here in the Supplementary Demands they would like to devote more time that would be better. Have they considered this matter?

*Moved with the recommendations of the President.